

(2)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03-01-2019


PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/37/2018  
NAME OF THE PETITIONER(S) : Fresco Pelli SPA  
NAME OF THE RESPONDENT(S) : Future Pelli India Pvt ltd & 5  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. M. VIDYA

Advocate for  
Petitioner

  
3/1/2019

K. Moolthy

Counsel for R-2,3&6



G. Ashokraj  
For PASS/Assecnt

Advocate for R-1,4&5



**ORDER**

Since the parties have reported that settlement talks are in progress, at their request, list this matter on 29.01.2019.

- S.D -  
(S.VIJAYARAGHAVAN)  
Member (Technical)

- S.D -  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)